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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1535/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE PARTIES: ABC Infra Equipment Pvt. Ltd.
V/s
Petron Engineering Construction Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	U. C. Prabu	Adv. for ABC Infra	<u>U. C. Prabu</u> 1-2-18
2)	Ms. Khushboo Shah Rajani	Adv. for Corporate Debtor	<u>K. Shah</u>

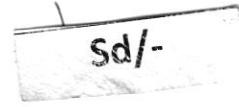
ORDER

CP No. 1535/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 22.2.2018.



V. NALLASENAPATHY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)